

(b) Performance Review of the above Organization, for the year 2023-24.

[Placed in Library. See No. L.T. 1340/18/24]

IV. A copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Railways) and the Rail Vikas Nigam Limited (RVNL), for the year 2023-2024.

[Placed in Library. See No. L.T. 1342/18/24]

- I. **Reports and Accounts (2023-24) of various Companies and Association and related papers**
- II. **Reports and Accounts of CMTI, Bengaluru; FCRI, Palakkad, Kerala; NAB, New Delhi for various years and related papers**
- III. **MoU between Government of India and BHEL, New Delhi for the year 2024-25**
- IV. **Reports and Accounts (2023-24) of various Corporations and Companies and related papers**
- V. **MoUs between Government of India and SAIL; Government of India and MSTC Limited; Government of India and NMDC limited and Government of India and MOIL Limited for the year 2024-25**

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA): Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (i) (a) Annual Report and Accounts of the Andrew Yule and Company Limited (AYCL), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon,.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1234/18/24]

- (ii) (a) Annual Report and Accounts of the Tungabhadra Steel Products Limited (TSPL), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1248/18/24]

(iii) (a) Seventy-seventh Annual Report and Accounts of the NEPA Limited, Burhanpur, Madhya Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1249/18/24]

(iv) (a) Fifty-fourth Annual Report and Accounts of the Bharat Pumps & Compressors Ltd. (BPCL), Naini, Allahabad, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1688/18/24]

(v) (a) Fifty-second Annual Report and Accounts of the Scooters India Limited (SIL), Lucknow, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1242/18/24]

(vi) (a) Annual Report and Accounts of the Bridge & Roof Company (India) Limited, Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1243/18/24]

(vii) (a) Annual Report and Accounts of the Bharat Heavy Electricals Limited (BHEL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1238/18/24]

(viii) (a) Fifty-ninth Annual Report and Accounts of Sambhar Salts Limited (SSL),

Jaipur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1236/18/24]

(ix) (a) Sixtieth Annual Report and Accounts of the Instrumentation Limited, Jaipur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1241/18/24]

(x) (a) Fifty-fourth Annual Report and Accounts of the Engineering Projects (India) Limited (EPIL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1554/18/24]

(xi) (a) Annual Report and Accounts of the Hindustan Cables Limited (HCL), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1245/18/24]

(xii) (a) Sixtieth Annual Report and Accounts of the Cement Corporation of India Limited (CCI), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1246/18/24]

(xiii) (a) Forty-second Annual Report and Accounts of Rajasthan Electronics and Instruments Limited (REIL), Jaipur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1553/18/24]

(xiv) (a) Sixty-fifth Annual Report and Accounts of Hindustan Salts Limited (HSL), Jaipur, Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1237/18/24]

(xv) (a) Fifty-first Annual Report and Accounts of the Richardson & Cruddas (1972) Limited (R&C), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1244/18/24]

(xvi) (a) Thirty-eighth Annual Report and Accounts of the Braithwaite Burn and Jessop Construction Company Limited (BBJ), Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1240/18/24]

(xvii) (a) Forty-third Annual Report and Accounts of National Bicycle Corporation of India Limited (NBCIL), Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1233/18/24]

(xviii) (a) Seventy-first Annual Report and Accounts of the HMT Limited, Bengaluru, Karnataka, along with its subsidiaries for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1552/18/24]

(xix) (a) Annual Report and Accounts of Heavy Engineering Corporation Limited (HECL), Ranchi, Jharkhand, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1689/18/24]

(xx) (a) Fifty-fourth Annual Report and Accounts of the Automotive Research Association of India (ARAI), Pune, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1252/18/24]

II. A copy each (in English and Hindi) of the following papers: -

(i) (a) Annual Report and Accounts of the Central Manufacturing Technology Institute (CMTI), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1253/18/24]

(ii) (a) Annual Report and Accounts of the Fluid Control Research Institute (FCRI), Palakkad, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 1555/18/24]

(iii) (a) Annual Report and Accounts of the National Automotive Board (NAB), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

(iv) (a) Annual Report and Accounts of the National Automotive Board (NAB), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at

(a) above.

(v) (a) Annual Report and Accounts of the National Automotive Board (NAB), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For (iii) to (v), see No. L.T. 1556/18/24]

III. A copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Heavy Industries) and the Bharat Heavy Electricals Limited (BHEL), New Delhi, for the year 2024-25.

[Placed in Library. See No. L.T. 1254/18/24]

IV. A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(i) (a) Fifty-ninth Annual Report and Accounts of the MSTC Limited, Kolkata, West Bengal, including its subsidiary, the Ferro Scrap Nigam Limited (FSNL), Bhilai, Chhattisgarh, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1235/18/24]

(ii) (a) Annual Report and Accounts of the Steel Authority of India Limited (SAIL), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1232/18/24]

(iii) (a) Forty-eighth Annual Report and Accounts of the KIOCL Limited, Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1690/18/24]

(iv) (a) Fifty-first Annual Report and Accounts of the MECON Limited, Ranchi, Jharkhand for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1247/18/24]

(v) (a) Ninth Annual Report and Accounts of the NMDC Steel Limited, Bastar, Chhattisgarh, for the year 2023-24, together with the Auditor's Report on the Account and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1251/18/24]

(vi) (a) Sixty-sixth Annual Report and Accounts of the NMDC, Hyderabad, for the year 2023-24, together with the Auditor's Report on the Account and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1250/18/24]

(vii) (a) Annual Report and Accounts of the MOIL Limited, Nagpur, Maharashtra for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1230/18/24]

V. A copy each (in English and Hindi) of the following papers:-

- (i) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited (SAIL), for the year 2024-25.
- (ii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MSTC Limited, for the year 2024-25.
- (iii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the NMDC Limited, for the year 2024-25.
- (iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and the MOIL Limited, for the year 2024-25.

[Placed in Library. For (i) to (iv), see No. L.T. 1254/18/24]